

**NATIONAL COMPANY LAW APPELLATE TRIBUNAL**  
6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU  
**To be heard on Monday the 16<sup>th</sup> day of October 2023 at 10.30 a.m**  
**(VIRTUAL MODE)**

**In the Court of Hon'ble Mr. Justice M. Venugopal, Member (Judicial), and  
Hon'ble Mr. Ajai Das Mehrotra, Member (Technical)**

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1	Comp App (AT) (CH) No. 73/2023	Rajeev Satpal Lakhanpal Vs Taashee Linux Services Pvt. Ltd.	Mr. M Sameer Hussain	
2	Comp App (AT) (CH) No. 75/2023 For Condone Delay IA No. 1009/2023	State of Tamil Nadu, State Tax Department Rep by its Asst. Commissioner Tmt.J.Shajee Vs J. Manivannan Liquidator, M/s Erwin Textiles Mills Pvt. Ltd. & Anr.	Mr. B Vijay	
3	Comp App (AT) (CH) No. 77/2023 For Stay IA No. 1065/2023 For Additional docs. IA No. 1064/2023	Sasisri Extractions Ltd & 4 Ors. Vs Kudaravalli Sudha Rani & 6 Ors.	Mr. Pramod Kumar	Dr. KS Ravichandran For Caveator

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4	Comp App (AT) (CH) (Ins) No. 240/2023 For Exemption IA No. 768/2023 Leave to file IA No. 769/2023 For Stay IA No. 770/2023	Raghuram Hume Pipes Private limited Vs Pankaj Dhanuka & Anr.  <b>WITH</b>	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1
5	Comp App (AT) (CH) (Ins) No. 241/2023 For Exemption IA No.773/2023 Leave to file IA No. 771/2023 For Stay IA No. 772/2023	Raghuram Hume Pipes Pvt. Ltd. Vs Pankaj Dhanuka & Anr.	Mr. Rahul Balaji	Ms. Madhupreetha Elango-R1

6	Comp App (AT) (CH) (Ins) No. 14/2022 For Injunction IA No. 30/2022	V Nagarajan Vs ICICI Bank Ltd  <b>WITH</b>	Mr. R Subramanian	M/s Shivakumar & Suresh
7	Comp App (AT) (CH) (Ins) No. 152/2023 For Stay IA No. 502/2023	Mr. V Nagarajan Vs ICICI Bank Ltd.	Mr. R Subramanian	M/s Shivakumar & Suresh

For Directions

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
8	TA (AT) No. 36/2022 (CA (AT) (Ins) No. 596- 597/2019	MTR Foods Pvt. Ltd. Vs Mr.Ashish Kanodia & 4 Ors.	Mr. Yugank Goel	Mr. Amit Agrawal- R1 Mr. P Elayaraj Kumar- R2 Mr. G Sridhar- R5
9	TA (AT) No. 221/2021 (CA (AT) (Ins) No. 153/2020)	R Venkatakrishnan Vs L&T Finance Limited	Mr. Aditya Verma	Mr. Varun Singh
10	TA (AT) No. 226/2021 (CA (AT) (Ins) No. 196/2020)	K. Kappuswamy & Anr Vs G.V. Ravikumar, Liquidator of Thirupur Suriya Hitech Apparels Pvt. Ltd. & 2 Ors.	Mr. Santanam Swaminadhan	Mr. B Dhanaraj- R1 Mr. Madhusmita Bora

For Admission (After Notice)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
11	Comp App (AT) (CH) (Ins) 337/2022	M.K.Resely & 7 Ors Vs Union Bank of India - Erattupetta Branch & 2 Ors	Mr. VK Peer Mohamed Khan Mr. S. Easwaran	Ms. Shinu J Pillai- R2 Mr. AG Sathya Narayana- R3
12	Comp App (AT) (CH) (Ins) No. 136/2023 For Stay IA No. 459/2023 For Exemption IA No. 457/2023 For Additional docs IA No. 458/2023	Uma Maheswari Suspended Director and Shareholder of Sharon Solutions Limited Vs UCO Bank & Anr.	Mr. Pawan Jhabakh	Mr. T Ravichandran- R1
13	Comp App (AT) (CH) (Ins) No. 295/2023 For Stay IA No. 910/2023	M/s. Amrex Marketing Pvt. Ltd. Vs Mudappalur Varieth Gangadharan & Anr	Ms. Niharika Ahluwalia	Mr. AG Sathyanarayana- R1 Mr. Rohan Rajasekaran- R2

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14	TA (AT) No. 83/2021 (CA (AT) No. 271/2019)	State Bank of India Vs India Power Corporation Ltd. & 14 Ors	M/s Cyril Amarchand Mangaldas	Mr. Anant Merathia- R1 Mr. Anand Varma- R2
15	TA No. 52/2022 (CA (AT) No. 343/2019)	Medi Projects Pvt. Ltd. Vs Cauvery Medical Centre Limited & 14 Ors.	Mr. R Sivaraman	Mr. Goutham Shivshankar- R2 & R5
16	Comp App (AT) (CH) (Ins) No. 9/2021 For Exemption IA No. 26/2021 For Additional Docs. IA No. 485/2021 For Urgent Hearing IA No.83/2022 For Direction IA No. 1017/2022 To implead IA No. 966/2023	Ashok Sachdev Vs. Call Express Construction (India) Private Limited	Mr. Alishan Naqvee	Mr. Arjun Suresh
17	Comp. App (AT) (CH) (Ins) No. 317/2021 For Stay IA No. 662/2021	S. Radhakrishnan Vs Auromatrix Hotels Pvt Ltd & 2 Ors	M/s AK Mylsamy & Associates	Mr.S Sathiyarayanan- R2, Ms.Pavithra D- R1 & R3
18	Comp App (AT) (CH) (Ins) No. 329/2021 For Stay IA No. 680/2021	George Vinci Thomas & 2 Ors Vs Mr. Sasitharan Ramaswamy	Dr. KS Ravichandran Ms. Manjula Devi	M/s Ramalingam & Associates
19	Comp App (AT) (CH) No. 9/2022 For Exemption IA No. 93, 95 & 96/2022 For Stay IA No. 94/2022 Appeal Ammendment IA No. 51/2023 For Additional Docs. IA No. 52/2023	B. Braun Medical (India) Pvt. Ltd. Vs. Sridhar Vasireddy & 3 Ors	M/s Vaish Associates	Mr. Akhil Bhansali R1-R3 Mr. K Ramu & R Vishnu- R4
20	Comp App (AT) (CH) No. 61/2022 For Stay IA No. 690/2022	Rajeev Satpal Lakhnpal & Anr. Vs Taashee Linux Services Pvt Ltd & 3 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1

**WITH**

21	Comp App (AT) (CH) No. 64/2022 For Stay IA No 692 & 693/2022	Rajeev Satpal Lakhanpal & Anr. Vs Taashee Linux Services Pvt Ltd & Anr.  <b>WITH</b>	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
22	Comp App (AT) (CH) No. 109/2022 For Stay IA No.956/2022	Rajeev Satpal Lakhanpal & Anr Vs Taashee Linux Services Pvt Ltd & 2 Ors.	Mr. Sameer Husian	Mr. T.V.S. Kumar- R1
23	Comp App (AT) (CH) No. 110/2022 For Exemption IA No. 975/2022 Ex- Parte Relief IA No. 976/2022 For Correction IA No. 77/2023	RMS Research Labs Pvt Ltd & 3 Ors Vs G Madhusudhan Reddy & Anr	Mr. Nithin Chowdary Pavuluri	Mr. K Gowtham Kumar
24	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022, For Stay IA No.308/2022	Nanadamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt. Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan
25	Comp App (AT) (CH) (Ins) No. 250/2022	Global Coal Ventures Pvt. Ltd Vs S.Rajendran RP/Head - Monitoring Committee In the matter of M/s. Empee Distilleries Ltd & Anr	Mr. K. Gaurav Kumar	Ms. M Savitha Devi- R1 Mr. Avinash Krishnan Ravi-R2
26	Comp App (AT) (CH) (Ins) No. 447/2022 For Exemption IA No. 1134 & 1135/2022 For Stay IA No. 1136/2022	The Sale Tax Officer & Anr. Vs P Sriram Liquidator, Bharat Coal Chemicals Ltd	Ms. Madhumita Bhattacharjee	Mr. S Sathyanarayanan
27	Comp App (AT) (CH) (Ins) No. 43/2023 For Stay IA No. 157/2023	Lingamaneni Landmarks Developers Pvt. Ltd. Vs Sanjay Kumar Mishra & Anr.	Mr. A Murali	Ms. Poornima Hatti- R1 Mr. Edward James- R2

28	Comp App (AT) (CH) (Ins) No. 217/2023 For Exemption IA No.715 & 716/2023	Nitya Electrocontrols Pvt Ltd. Vs VA Tech WABAG Limited	Mr. Pallav Palit	M/s Ramaswamy Meyyappan
----	--	---	------------------	----------------------------

**Copy to:**

**By the order of Hon'ble Member (J)**

**Chennai Bench**

1. Notice Board
2. Website: [www.nclat.nic.in](http://www.nclat.nic.in)

**For Assistance,**

1. For VC Link- [vcnclatchennai5@gmail.com](mailto:vcnclatchennai5@gmail.com)  
Ph-044-28880500